## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 321/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Directi Web Technology Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01	HEMANT SETHI	ADVOCATE	- MANNUM

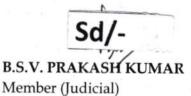
## <u>ORDER</u>

## CSP 320/230-232/NCLT/MB/MAH/2017 CSP 321/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

Sd/-

V. NALLASENAPATHY Member (Technical)



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